

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 20<sup>th</sup> day of *August, 2019*.

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

In

Original Application Number. 330/00172/2019.

Dr. (Smt.) Shweta Agarwal .....Applicant.

**VE R S U S**

Union of India and Another. .....Respondents

Advocate for the applicant :Shri Bhaskar Bhadra (absent)  
Advocate for the Respondents : Shri Shesh Mani Mishra

**O R D E R**

List revised. No one is present for the applicant. Shri Shesh Mani Mishra, learned counsel for the respondents is present. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)  
MEMBER- J.**

Anand...